

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
MABSOOT BUILDHOMES INDIA PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY
AT NOIDA**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Mabsoot Buildhomes India Private Limited; CIN : U70109DL2013PTC254691
2.	Address of the registered office	Property No 63, Top Floor, Bharat Nagar, New Friends Colony, Delhi - 110065
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Supertech North Eye Plot No. GH-1, Sector 74, Noida - 201307
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.mbipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.mbipl@gmail.com
10.	Last date for receipt of expression of interest	26 September 2023
11.	Date of issue of provisional list of prospective resolution applicants	06 October 2023
12.	Last date for submission of objections to provisional list	11 October 2023
13.	Process email id to submit EOI	cirp.mbipl@gmail.com

*As per the best available information received from the suspended Board of Directors.



Ajit Gyanchand Jain
IBBI Registration No. IBBI/PA-001/IP-P00368/2017-18/10625
IBBI Registered Address: 204, Wall Street – 1,
Near Gujarat College, Ellis Bridge, Ahmedabad – 380006
For Mabsoot Buildhomes India Private Limited
AFA valid upto 17 October 2023
Date: 13 September 2023
Place: Ahmedabad